

**HIGH COURT OF ANDHRA PRADESH**

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Subject: In supersession of the earlier orders, reallocation of the Districts to the Hon'ble Judges shall be as under, with effect from 27.02.2023.

| <b><u>S.No.</u></b> | <b><u>Name of the Hon'ble Administrative Judge</u></b> | <b><u>Name of the District</u></b> |
|---------------------|--|------------------------------------|
| 1.                  | JUSTICE A.V.SESHA SAI                                  | KRISHNA                            |
| 2.                  | JUSTICE U.DURGA PRASAD RAO                             | VISAKHAPATNAM                      |
| 3.                  | JUSTICE D.V.S.S.SOMAYAJULU                             | GUNTUR                             |
| 4.                  | JUSTICE M. GANGA RAO                                   | EAST GODAVARI                      |
| 5.                  | JUSTICE Ch. MANAVENDRANATH ROY                         | CHITTOOR                           |
| 6.                  | JUSITCE RAVINATH TILHARI                               | WEST GODAVARI                      |
| 7.                  | JUSTICE R.RAGHUNANDAN RAO                              | NELLORE                            |
| 8.                  | JUSTICE B.DEVANAND                                     | KURNOOL                            |
| 9.                  | JUSTICE D.RAMESH                                       | ANANTAPUR                          |
| 10.                 | JUSTICE N. JAYASURYA                                   | KADAPA                             |
| 11.                 | JUSTICE B. KRISHNA MOHAN                               | PRAKASAM                           |
| 12.                 | JUSTICE K. SURESH REDDY                                | SRIKAKULAM                         |
| 13.                 | Dr. JUSTICE K. MANMADHA RAO                            | VIZIANAGARAM                       |

DATE: 27-02-2023.

*y. Lakshmana Rao*  
27/02/2023  
**REGISTRAR GENERAL**